

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3500
TO BE ANSWERED ON THE 8TH AUGUST, 2017

PRIVATE INSURANCE COMPANIES UNDER PMFBY

3500. SHRI DUSHYANT CHAUTALA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has included private insurance companies for crop insurance scheme;
- (b) if so, the number of private insurance companies empanelled by the Government under the Pradhan Mantri Fasal Bima Yojana (PMFBY);
- (c) whether there is any mechanism created by the Government to monitor the functioning of empanelled private insurance companies; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): Total 18 general insurance companies including all the 5 public sector companies and 13 private sector general insurance companies are presently empanelled for implementation of Government sponsored Crop Insurance Schemes in the country. Operational Guidelines of Pradhan Mantri Fasal Bima Yojana (provision XXIII -10) provide for procedure for assessment of performance and de-empanelment of insurance companies according to which the performance of insurance companies shall be closely monitored by the Government on 3 years interval. The four parameters for assessment include coverage in terms of area, non-loanee farmers, claims settled and percentage of own retention of risk insured. Further, the functioning of the insurance companies is regularly monitored through the mechanism of weekly video conference with all stakeholders including insurance companies and at periodical meetings. Concerned implementing State Governments also closely monitor the functioning of insurance companies.
